| Annexur | ·-1              |                           |                |                   |                 |                     |                         |                       |                        |             |            |                       |          |                    |        |
|---------|------------------|---------------------------|----------------|-------------------|-----------------|---------------------|-------------------------|-----------------------|------------------------|-------------|------------|-----------------------|----------|--------------------|--------|
|         |                  |                           |                | Name of the corp  | orate deb       | tor: Padam Moto     | ors private Limited; D  | ate of commenceme     | nt of liquidation: 01- | 04-2024 29. | 05.2024    |                       |          |                    |        |
|         |                  |                           |                |                   |                 | (order receive      | ed 15.04.24); List of s | takeholders as on: 29 | .05.2024               |             |            |                       |          |                    |        |
|         |                  |                           |                |                   |                 | List of secured fir | nancial creditors       |                       |                        |             |            |                       |          |                    |        |
| Sl.     | Name of creditor | Details of claim received |                | De                | etails of clain | n admitted          |                         |                       |                        |             |            | Amount of any mutual  |          |                    |        |
| No.     |                  | Date of receipt           | Amount claimed | Amount of claim a | Nature of       | Amount covered      | Whether security        | Details of Security   | Amount covered by      | % share in  | contingent | dues, that may be set | rejected | under verification | if any |
|         |                  |                           |                | dmitted           | claim           | by security         |                         | Interest              | guarantee              | total       | claim      | off                   |          |                    |        |
| ı       |                  |                           |                |                   |                 | interest            | (Yes/No)                |                       |                        | amount of   |            |                       |          |                    |        |
|         |                  |                           |                |                   |                 |                     |                         |                       |                        | claims      |            |                       |          |                    |        |
|         |                  |                           |                |                   |                 |                     |                         |                       |                        | admitted    |            |                       |          |                    |        |
|         |                  | l                         |                | ı                 |                 | II.                 | NIL                     |                       |                        |             |            | l                     |          |                    |        |
|         |                  |                           |                |                   |                 |                     | 12                      |                       |                        |             |            |                       |          |                    |        |